

In The Central Administrative Tribunal
Calcutta Bench

OA 695 of 1996

Date of Order : 24-04-2002

Present : Hon'ble Mr. B.P. Singh, Administrative Member
Hon'ble Mr. M.L. Chauhan, Judicial Member

Tapas Kumar Roy

- VS -

Eastern Railway

For the Applicant : Mr. B. Mukherjee, Counsel

For the Respondents: Mr. P.K. Arora, Counsel

O R D E R

Ld. Counsel for the respondents submits that this case relates to selection for formation of panel for promotion and connected with reservation policy which at present is pending before the Hon'ble Supreme Court. Therefore, matter should be adjourned. Accordingly, the case is adjourned to 27-9-2002.

(M.L. Chauhan)
Member(J)

(B.P. Singh)
Member(A)

DKN